

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:365

ANSWERED ON:27.07.2010

DAMAGE TO KHARIF CROPS DUE TO FLOOD

Das Shri Ram Sundar;Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details and value of the kharif crops damaged due to floods in the country including Uttar Pradesh and Bihar during the last year;
- (b) whether the Government has prepared any action plan to save the crops from floods;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government to compensate the farmers in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (d): As per the information received from the Disaster Management unit, Ministry of Home Affairs, based on the preliminary assessment, nearly 47.134 lakh ha cropped area has been affected due to flood/heavy rain in the States including Uttar Pradesh and Bihar during the last year.

Contingency Crop plan guidelines have been issued to the states for the preparation of crop plans for three scenarios of excess, normal and less rainfall conditions. Minikits of submergence tolerant rice varieties are also distributed and promoted.

Relief in the form of financial assistance under the schemes of Calamity Relief Fund (CRF) and National Calamity Contingency Fund were provided in the form of Agriculture Input Subsidy to the affected farmers in the wake of damage cause to the crops due to natural calamities including flood, in accordance with the norms approved by the Government of India. Statement showing the allocation and releases of central share of Calamity Relief Fund (CRF) and funds released from National Calamity Contingency fund to various States including Uttar Pradesh and Bihar during the year 2009-10 is annexed.